

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1145/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY

N.K. Verma
V/s
Maruti Builders & Promoters Pvt. Ltd.

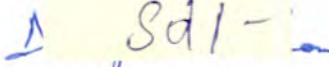
SECTION OF THE COMPANIES ACT: 433(e), & 434

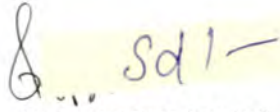
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

This Company Petition is transferred from the Hon'ble High Court. In the present Petition, Petitioner vide order dated 13.04.2017 was directed to be present before the Principal Bench on 17.05.2017. In the absence of regular Principal Bench, matter is adjourned to 30.5.2017.

Post the matter on 30.5.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)